

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Civil) No(s). 1310-1312/2023

BAR COUNCIL OF INDIA

Petitioner(s)

VERSUS

AKSHAI M. SIVAN & ORS.

Respondent(s)

(FOR ADMISSION and IA No.100676/2023-STAY APPLICATION)

Date : 05-07-2023 These petitions were called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s) Mr. Manan Kumar Mishra, Sr. Adv.
Mr. S. Prabakaran, Sr. Adv.
Ms. Anjul Dwivedi, Adv.
Dr. Ram Sankar, Adv.
Mr. T S Nanda Kumar, Adv.
Mr. Anand Kumar V, Adv.
Mr. Aditya Kishor Tyagi, Adv.
Mr. Krishna Pandey, Adv.
Mr. G Jai Singh, Adv.
Ms. RV Shaarumathi, Adv.
M/S. Ram Sankar & Co, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

- 1 Issue notice returnable on 17 July 2023.
- 2 Dasti service is permitted in addition.

(GULSHAN KUMAR ARORA)
AR-CUM-PS

(SAROJ KUMARI GAUR)
ASSISTANT REGISTRAR